

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 20.01.2020										
S L . N o .	C.A. No.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Other Document	Deal ing Sect ion	Se at
1	5673/ 2020	20.01. 2020	ABLAP L- 15722 /2019	B.K.BHUYAN	C.O .	COURT NO. 1			CRIMINAL MISC- 2	(S ea t No - 17)
2	5674/ 2020	20.01. 2020	RSA- 217/2 019	J.P.KAR	GEN ERA L		Order Dtd. 2019-10-24			(S ea t No - 17)
3	5675/ 2020	20.01. 2020	BLAPL - 4889/ 2018	A.K.SWAIN	GEN ERA L		Order Dtd. 2018-12-12		CRIMI NAL MISC- 3	(S ea t No - 18)
4	5676/ 2020	20.01. 2020	BLAPL - 7484/ 2019	MOHAN KASYAP	C.O .	COURT NO. 7				(S ea t No - 18)
5	5677/ 2020	20.01. 2020	ABLAP L- 447/2 019	H. K. PATRA	GEN ERA L		Order Dtd. 2019-03-28		CRIMI NAL MISC- 3	(S ea t No - 14)
6	5678/ 2020	20.01. 2020	ABLAP L-	H.K. PATRA	GEN ERA		Order Dtd. 2019-03-28		CRIMI NAL	(S ea

			448/2019		L				MISC-3	t No - 14)
7	5679/2020	20.01.2020	WA-182/2010	P.R.SWAIN	GENERAL		Order Dtd. 2019-07-30			(Seat No - 14)
8	5680/2020	20.01.2020	WP (C) - 416/2017	N. K. ROUT	GENERAL		Order Dtd. 2019-08-01			(Seat No - 14)
9	5681/2020	20.01.2020	CONTC - 1954/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-10			(Seat No - 14)
10	5682/2020	20.01.2020	CRLMC - 1981/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2019-09-16			(Seat No - 14)
11	5683/2020	20.01.2020	CRLMC - 2730/2017	S.C.SUNDARA	GENERAL		Order Dtd. 2018-03-27	CRMINAL MISC-2		(Seat No - 13)
12	5684/2020	20.01.2020	SA-235/1994	P. K. LENKA	GENERAL		Order Dtd. 2015-03-07			(Seat No - 13)
13	5685/2020	20.01.2020	BLAPL - 9694/2019	M/S P.K. RATH	C.O.	COURT NO. 23	Order Dtd. 2020-01-16			(Seat No - 13)

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1 4	5686/ 2020	20.01. 2020	WP (C) - 2771/ 2018	DIPAK RAJ PATRI	C.O .	COURT NO. 23	Order Dtd. 2020-01-14		(S ea t No - 13)
1 5	5687/ 2020	20.01. 2020	WP (C) - 6986/ 2018	R. DAS	C.O .	COURT NO. 23	Order Dtd. 2020-01-14		(S ea t No - 13)
1 6	5688/ 2020	20.01. 2020	WP (C) - 2331/ 2018	GANESH CHANDRA JENA	C.O .	COURT NO. 23	Order Dtd. 2020-01-14		(S ea t No - 13)
1 7	5689/ 2020	20.01. 2020	WP (C) - 7/201 4	R. K. DEHURI	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t No - 13)
1 8	5690/ 2020	20.01. 2020	WP (C) - 7/201 4	R. K. DEHURI	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t No - 13)
1 9	5691/ 2020	20.01. 2020	WP (C) - 31/20 14	T. K. CHOUDHURY	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t No - 13)
2 0	5692/ 2020	20.01. 2020	WP (C) - 32/20 14	T. K. CHOUDHURY	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t No - 13)
2 1	5693/ 2020	20.01. 2020	WP (C) - 33/20	T. K. CHOUDHURY	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t

			14						No - 13)
2 2	5694/ 2020	20.01. 2020	WP (C) - 472/2 014	B. K. LENKA	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t No - 13)
2 3	5695/ 2020	20.01. 2020	WP (C) - 472/2 014	R. N. ACHARYA	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t No - 13)
2 4	5696/ 2020	20.01. 2020	WP (C) - 473/2 014	B. K. LENKA	C.O .	COURT NO. 23	Order Dtd. 2020-01-09		(S ea t No - 13)
2 5	5697/ 2020	20.01. 2020	WP (C) - 28015 /2019	B. K. MOHARANA	C.O .	COURT NO. 23	Order Dtd. 2020-01-17		(S ea t No - 13)
2 6	5698/ 2020	20.01. 2020	WP (C) - 27904 /2019	C. R. KAR	C.O .	COURT NO. 23	Order Dtd. 2020-01-17		(S ea t No - 13)
2 7	5699/ 2020	20.01. 2020	WP (C) - 27629 /2019	RATIKANTA BARIK	C.O .	COURT NO. 7	Order Dtd. 2020-01-17	WRIT BRANC H-6	(S ea t No - 24)
2 8	5700/ 2020	20.01. 2020	CRLMP - 16/20 18	B. K. ROUT	C.O .	COURT NO. 7	Order Dtd. 2020-01-16		(S ea t No - 24)

29	5701/2020	20.01.2020	CRLMP - 16/2018	J. K. MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2020-01-16		(Seat No - 24)
30	5702/2020	20.01.2020	TRP (C) - 9/2020	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-17		(Seat No - 24)
31	5703/2020	20.01.2020	MACA-972/2018	P. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-17	MISC. APPEAL SEC.	(Seat No - 1)
32	5704/2020	20.01.2020	WP (C) - 29601/2019	P. SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-01-17		(Seat No - 1)
33	5705/2020	20.01.2020	WP (C) - 16917/2017	P. K. LENKA	GENERAL		Order Dtd. 2019-10-28		(Seat No - 1)
34	5706/2020	20.01.2020	WP (C) - 29509/2019	S. MOHARANA	C.O.		Order Dtd. 2020-01-17		(Seat No - 1)
35	5707/2020	20.01.2020	WP (C) - 29400/2019	N. C. SINHA	C.O.		Order Dtd. 2020-01-17		(Seat No - 1)
36	5708/2020	20.01.2020	WP (C) - 1423/2020	P. K. DASH	C.O.		Order Dtd. 2020-01-17		(Seat No - 1)
37	5709/2020	20.01.2020	WP (C) - 1679/	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-17	WRIT BRANCH	(Seat No - 1)

			2020						(DIVISION BENCH)	No - 107)
38	5710/2020	20.01.2020	WP (C) - 1423/2020	R. K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(Seat No - 107)
39	5711/2020	20.01.2020	WP (C) - 1330/2020	P. C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-17	WRIT BRANCH-5		(Seat No - 21)
40	5712/2020	20.01.2020	WP (C) - 7775/2010	B. M. SARANGI	GENERAL		Order Dtd. 2019-07-16			(Seat No - 21)
41	5713/2020	20.01.2020	WP (C) - 1264/2020	BISWAJIT DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-17	WRIT BRANCH-4		(Seat No - 27)
42	5714/2020	20.01.2020	WP (C) - 898/2020	J. D. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2020-01-17			(Seat No - 27)
43	5715/2020	20.01.2020	WP (C) - 578/2020	S. K. KANUNGO	C.O.	COURT NO. 7	Order Dtd. 2020-01-17			(Seat No - 27)
44	5716/2020	20.01.2020	WP (C) - 496/2020	M/S. RADHARAMAN DAS NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-17			(Seat No - 27)

45	5717/2020	20.01.2020	WP (C) - 2106/2018	B.N. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
46	5718/2020	20.01.2020	WP (C) - 29650/2019	B. K. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2020-01-17		(Seat No - 101)
47	5719/2020	20.01.2020	WP (C) - 1223/2020	S. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-01-17	WRIT BRANCH H-4	(Seat No - 27)
48	5720/2020	20.01.2020	WP (C) - 21977/2017	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH H-7	(Seat No - 10)
49	5721/2020	20.01.2020	WP (C) - 1868/2018	M. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
50	5722/2020	20.01.2020	WP (C) - 1775/2018	B.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH H-7	(Seat No - 5)
51	5723/2020	20.01.2020	WP (C) - 21532/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH H-2	(Seat No - 9)
52	5724/2020	20.01.2020	WP (C) - 21531/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH H-2	(Seat No - 9)

53	5725/2020	20.01.2020	WP (C) - 21529/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-2	(Seat No - 9)
54	5726/2020	20.01.2020	WP (C) - 21978/2017	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-03		WRIT BRANCH-7	(Seat No - 10)
55	5727/2020	20.01.2020	WP (C) - 21380/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
56	5728/2020	20.01.2020	WP (C) - 532/2020	BHARAT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-01-17		WRIT BRANCH-5	(Seat No - 32)
57	5729/2020	20.01.2020	WP (C) - 1061/2018	P.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-9	(Seat No - 50)
58	5730/2020	20.01.2020	WP (C) - 25443/2017	R.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
59	5731/2020	20.01.2020	WP (C) - 26504/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
60	5732/2020	20.01.2020	WP (C) - 2629/2018	B.K.ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION)	(Seat No -)

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6 1	5733/ 2020	20.01. 2020	WP (C) - 2672/ 2018	B.K. ROUT	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 6)
6 2	5734/ 2020	20.01. 2020	WP (C) - 406/2 018	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 13)
6 3	5735/ 2020	20.01. 2020	WP (C) - 2507/ 2018	M.N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 4)
6 4	5736/ 2020	20.01. 2020	RSA- 207/2 019	A. K. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-09			(S ea t No - 11 4)
6 5	5737/ 2020	20.01. 2020	WP (C) - 23761 /2017	M. BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 2)
6 6	5738/ 2020	20.01. 2020	WP (C) - 23787 /2017	B. N. SAHU	C.O .	COURT NO. 23	Order Dtd. 2020-01-02		WRIT BRANC H-6	(S ea t No - 35)
6 7	5739/ 2020	20.01. 2020	WP (C) - 23843 /2017	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-7	(S ea t No - 5)
6 8	5740/ 2020	20.01. 2020	WP (C) - 21795	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H	(S ea t

			/2017						(DIVISION BENCH)	No - 107)
69	5741/2020	20.01.2020	WP (C) - 14452/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
70	5742/2020	20.01.2020	CRLMC - 3200/2011	S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-16			(Seat No - 109)
71	5743/2020	20.01.2020	CRLRE V- 41/2005	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2019-07-08			(Seat No - 109)
72	5744/2020	20.01.2020	WP (C) - 14449/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
73	5745/2020	20.01.2020	CRLA- 40/2020	S K PADHI	C.O.	COURT NO. 23	Order Dtd. 2020-01-16			(Seat No - 109)
74	5746/2020	20.01.2020	CRLA- 348/2019	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		CRIMINAL APPEAL	(Seat No - 6)
75	5747/2020	20.01.2020	WP (C) - 27250/2017	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-11-27		WRIT BRANCH (DIVISION BENCH)	(Seat No - 106)
7	5748/	20.01.	WP (C)	R. PANDA,	C.O	COURT	Order Dtd.			(S

6	2020	2020	- 27957 /2019	ADV	.	NO. 22	2020-01-16			ea t No - 10 6)
7 7	5749/ 2020	20.01. 2020	CRLRE V- 720/2 019	N K MISHRA	C.O .	DR (J)	Order Dtd. 2020-01-17			(S ea t No - 10 6)
7 8	5750/ 2020	20.01. 2020	WP (C) - 23087 /2017	M. N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 6)
7 9	5751/ 2020	20.01. 2020	WP (C) - 29154 /2019	S. DASH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-16			(S ea t No - 10 6)
8 0	5752/ 2020	20.01. 2020	CRLA- 4/202 0	SATYABRATA DAS	C.O .	COURT NO. 23	Order Dtd. 2020-01-17			(S ea t No - 10 6)
8 1	5753/ 2020	20.01. 2020	WP (C) - 29238 /2019	N. ROUL	C.O .	COURT NO. 23	Order Dtd. 2020-01-16			(S ea t No - 10 6)
8 2	5754/ 2020	20.01. 2020	WP (C) - 21609 /2017	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 6)
8 3	5755/ 2020	20.01. 2020	CRLMC - 3149/ 2011	R K BARIK	C.O .	COURT NO. 22	Order Dtd. 2020-01-16			(S ea t No - 10 6)

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84	5756/2020	20.01.2020	WP (C) - 21533/2017	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH-2	(Seat No - 9)
85	5757/2020	20.01.2020	WP (C) - 13009/2017	R.M. NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-16		(Seat No - 9)
86	5758/2020	20.01.2020	CRLMC - 2354/2010	P N BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-16		(Seat No - 9)
87	5759/2020	20.01.2020	WP (C) - 13009/2017	B. BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-16		(Seat No - 9)
88	5760/2020	20.01.2020	WP (C) - 21979/2017	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANCH-7	(Seat No - 10)
89	5761/2020	20.01.2020	CRLMC - 2354/2010	S PATTANAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-16		(Seat No - 10)
90	5762/2020	20.01.2020	WP (C) - 22939/2017	M. N. MOHANTY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02	WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
91	5763/2020	20.01.2020	CRLRE V-904/2019	S K MOHANTY	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-16		(Seat No - 11)

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9 2	5764/ 2020	20.01. 2020	WP (C) - 17177 /2016	B.K. LENKA	C.O .	COURT NO. 8	Order Dtd. 2020-01-14		(S ea t No - 11 6)
9 3	5765/ 2020	20.01. 2020	WP (C) - 21792 /2017	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANC H-4	(S ea t No - 17)
9 4	5766/ 2020	20.01. 2020	WP (C) - 21789 /2017	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 7)
9 5	5767/ 2020	20.01. 2020	CRLA- 804/2 019	A K BUDHIA	C.O .	COURT NO. 22	Order Dtd. 2020-01-16		(S ea t No - 10 7)
9 6	5768/ 2020	20.01. 2020	ABLAP L- 19113 /2019	B.N.MOHAPA TRA	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10 7)
9 7	5769/ 2020	20.01. 2020	WP (C) - 161/2 020	P.K. JENA	C.O .	COURT NO. 1	Order Dtd. 2020-01-14		(S ea t No - 10 7)
9 8	5770/ 2020	20.01. 2020	CRLMC - 1971/ 2011	SAMIR BARIK	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10 7)
9 9	5771/ 2020	20.01. 2020	WP (C) - 603/2	S. DAS	C.O .	COURT NO. 1	Order Dtd. 2020-01-14		(S ea t

			020						No - 107)
100	5772/2020	20.01.2020	ABLAP L-19023/2019	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 107)
101	5773/2020	20.01.2020	ABLAP L-19022/2019	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 107)
102	5774/2020	20.01.2020	CRLMC -1864/2012	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 107)
103	5775/2020	20.01.2020	WP (C) -629/2020	N. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 107)
104	5776/2020	20.01.2020	ABLAP L-19021/2019	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 107)
105	5777/2020	20.01.2020	WP (C) -637/2020	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 107)
106	5778/2020	20.01.2020	CONTC -1289/2019	DINGA MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(Seat No - 107)

107	5779/2020	20.01.2020	ABLAP L-19115/2019	B. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-16		(Seat No - 107)
108	5780/2020	20.01.2020	ABLAP L-5445/2019	R. R. NAYAK	GENERAL		Order Dtd. 2019-06-27		(Seat No - 107)
109	5781/2020	20.01.2020	WP (C) - 639/2020	S. DAS	C.O.		Order Dtd. 2020-01-16		(Seat No - 107)
110	5782/2020	20.01.2020	WP (C) - 754/2020	G C JENA	C.O.		Order Dtd. 2020-01-17		(Seat No - 107)
111	5783/2020	20.01.2020	WP (C) - 980/2020	M/S.P.K.PA TTANAYAK	C.O.		Order Dtd. 2020-01-16		(Seat No - 107)
112	5784/2020	20.01.2020	ABLAP L-19112/2019	K.C.TRIPATHY	C.O.		Order Dtd. 2020-01-16		(Seat No - 107)
113	5785/2020	20.01.2020	WP (C) - 1192/2020	M/S.P.K.PA TTANAYAK	C.O.		Order Dtd. 2020-01-16		(Seat No - 107)
114	5786/2020	20.01.2020	WP (C) - 1193/2020	M/S.P.K.PA TTANAYAK	C.O.		Order Dtd. 2020-01-16		(Seat No - 107)

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1 1 5	5787/ 2020	20.01. 2020	ABLAP L- 19120 /2019	NIRANJAN SAHOO	C.O .		Order Dtd. 2020-01-16			(S ea t No - 10 7)
1 1 6	5788/ 2020	20.01. 2020	WP (C) - 752/2 020	H. JENA	C.O .		Order Dtd. 2020-01-16			(S ea t No - 10 7)
1 1 7	5789/ 2020	20.01. 2020	ABLAP L- 19130 /2019	GANESH SAHOO	C.O .		Order Dtd. 2020-01-16			(S ea t No - 10 7)
1 1 8	5790/ 2020	20.01. 2020	WP (C) - 371/2 020	B.D.BISWAL	GEN ERA L		Order Dtd. 2020-01-14			(S ea t No - 10 7)
1 1 9	5791/ 2020	20.01. 2020	ABLAP L- 19125 /2019	S. K. LENKA	C.O .		Order Dtd. 2020-01-16			(S ea t No - 10 7)
1 2 0	5792/ 2020	20.01. 2020	WP (C) - 29137 /2019	K.C. SWAIN	C.O .	COURT NO. 8	Order Dtd. 2020-01-16		WRIT BRANC H-7	(S ea t No - 18)
1 2 1	5793/ 2020	20.01. 2020	WP (C) - 25459 /2019	B.D.BISWAL	GEN ERA L		Order Dtd. 2020-01-08			(S ea t No - 18)
1	5794/	20.01.	ABLAP	P. K.	C.O	COURT	Order Dtd.			(S

2 2	2020	2020	L- 19072 /2019	SAMAL	.	NO. 1	2020-01-17			ea t No - 18)
1 2 3	5795/ 2020	20.01. 2020	WP (C) - 888/2 020	M/S.RAMAKA NTA SARANGI	C.O .	COURT NO. 8	Order Dtd. 2020-01-17		WRIT BRANC H-8	(S ea t No - 41)
1 2 4	5796/ 2020	20.01. 2020	WP (C) - 29638 /2019	RANJIT SAMAL	C.O .	COURT NO. 8	Order Dtd. 2020-01-17			(S ea t No - 41)
1 2 5	5797/ 2020	20.01. 2020	ABLAP L- 19068 /2019	SAMARENDRA MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2020-01-16			(S ea t No - 41)
1 2 6	5798/ 2020	20.01. 2020	WP (C) - 384/2 020	A.K. JATI	C.O .	COURT NO. 8	Order Dtd. 2020-01-16			(S ea t No - 41)
1 2 7	5799/ 2020	20.01. 2020	WP (C) - 29646 /2019	SARAT DASH	C.O .	COURT NO. 8	Order Dtd. 2020-01-17			(S ea t No - 41)
1 2 8	5800/ 2020	20.01. 2020	ABLAP L- 19027 /2019	SAMIR BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16			(S ea t No - 41)
1 2 9	5801/ 2020	20.01. 2020	ABLAP L- 19025 /2019	JANMEJAY PARIDA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16			(S ea t No - 41)

									41)
1 3 0	5802/ 2020	20.01. 2020	WP (C) - 29037 /2019	P. K. BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-13		(S ea t No - 41)
1 3 1	5803/ 2020	20.01. 2020	ABLAP L- 19250 /2019	R.K. MOHAPATRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 41)
1 3 2	5804/ 2020	20.01. 2020	ABLAP L- 19024 /2019	JANMEJAY PARIDA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 41)
1 3 3	5805/ 2020	20.01. 2020	WP (C) - 29422 /2019	S C DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 41)
1 3 4	5806/ 2020	20.01. 2020	ABLAP L- 19014 /2019	B. DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 41)
1 3 5	5807/ 2020	20.01. 2020	ABLAP L- 19442 /2019	H.K. PATRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17		(S ea t No - 41)
1 3 6	5808/ 2020	20.01. 2020	ABLAP L- 19013 /2019	R. K. BARIK	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 41)
1 3	5809/ 2020	20.01. 2020	WP (C) -	N RAO	C.O .	COURT NO. 9	Order Dtd. 2020-01-16		(S ea

7			29231 /2019			OLD				t No - 41)
1 3 8	5810/ 2020	20.01. 2020	ABLAP L- 19441 /2019	H.K. PATRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(S ea t No - 41)
1 3 9	5811/ 2020	20.01. 2020	ABLAP L- 19006 /2019	DEBENDRA KUMAR SWAIN	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16			(S ea t No - 41)
1 4 0	5812/ 2020	20.01. 2020	ABLAP L- 19439 /2019	R.K. MOHAPATRA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(S ea t No - 41)
1 4 1	5813/ 2020	20.01. 2020	ABLAP L- 19004 /2019	T. SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(S ea t No - 41)
1 4 2	5814/ 2020	20.01. 2020	WP (C) - 29236 /2019	N RAO	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16			(S ea t No - 41)
1 4 3	5815/ 2020	20.01. 2020	CRLMC - 699/2 019	ARTATRANA NAYAK	C.O .	DR (J)	Order Dtd. 2020-01-17		CRMIN AL MISC- 2	(S ea t No - 10)
1 4 4	5816/ 2020	20.01. 2020	ABLAP L- 19438 /2019	C.R. NAYAK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 10

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1 4 5	5817/ 2020	20.01. 2020	CRLMC - 2929/ 2019	SIBA PRASAD SAHOO	C.O .	COURT NO. 1	Order Dtd. 2020-01-13		(S ea t No - 10)
1 4 6	5818/ 2020	20.01. 2020	ABLAP L- 19437 /2019	D.R. PATRI	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 10)
1 4 7	5819/ 2020	20.01. 2020	ABLAP L- 19169 /2019	HAREKRUSHN A DASH	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10)
1 4 8	5820/ 2020	20.01. 2020	ABLAP L- 19158 /2019	A. KALASH	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10)
1 4 9	5821/ 2020	20.01. 2020	ABLAP L- 19434 /2019	S.R. PATTANAİK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 10)
1 5 0	5822/ 2020	20.01. 2020	ABLAP L- 19446 /2019	JYOTI PRAKASH KAR	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 10)
1 5 1	5823/ 2020	20.01. 2020	ABLAP L- 19264 /2019	N.K. ROUT	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10)
1 5 2	5824/ 2020	20.01. 2020	ABLAP L- 19444	A. K. BHUYAN	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t

			/2019						No - 10)
1 5 3	5825/ 2020	20.01. 2020	ABLAP L- 19259 /2019	D.R. PATRI	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10)
1 5 4	5826/ 2020	20.01. 2020	ABLAP L- 19252 /2019	S.P. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10)
1 5 5	5827/ 2020	20.01. 2020	WP (C) - 3621/ 2019	S. BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-14	WRIT BRANC H-4	(S ea t No - 17)
1 5 6	5828/ 2020	20.01. 2020	CMP- 38/20 20	P. C. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2020-01-17		(S ea t No - 17)
1 5 7	5829/ 2020	20.01. 2020	WP (C) - 5478/ 2019	R.R. DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-14	WRIT BRANC H-2	(S ea t No - 34)
1 5 8	5830/ 2020	20.01. 2020	ABLAP L- 19453 /2019	ARJUN CH BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 34)
1 5 9	5831/ 2020	20.01. 2020	WP (C) - 5478/ 2019	S. BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-14	WRIT BRANC H-2	(S ea t No - 34)

160	5832/2020	20.01.2020	ABLAP L- 19370 /2019	R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 34)
161	5833/2020	20.01.2020	ABLAP L- 19372 /2019	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 34)
162	5834/2020	20.01.2020	ABLAP L- 19343 /2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 34)
163	5835/2020	20.01.2020	ABLAP L- 19028 /2019	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 34)
164	5836/2020	20.01.2020	ABLAP L- 19452 /2019	ARJUN CH BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 34)
165	5837/2020	20.01.2020	ABLAP L- 19334 /2019	B. P. TUNGA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 34)
166	5838/2020	20.01.2020	ABLAP L- 19457 /2019	JAYAKRISHN A MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 34)
167	5839/2020	20.01.2020	ABLAP L- 19455 /2019	J K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 34)

										- 34)
1 6 8	5840/ 2020	20.01. 2020	ABLAP L- 19333 /2019	J. D. MUDULI	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 34)
1 6 9	5841/ 2020	20.01. 2020	WP (C) - 439/2 020	R.C. MUDULI	C.O .	COURT NO. 8	Order Dtd. 2020-01-16	WRIT BRANC H-4		(S ea t No - 46)
1 7 0	5842/ 2020	20.01. 2020	ABLAP L- 19454 /2019	B C PATRA	C.O .	COURT NO. 8	Order Dtd. 2020-01-17			(S ea t No - 46)
1 7 1	5843/ 2020	20.01. 2020	WP (C) - 24317 /2019	P. R. SWAIN	GEN ERA L		Order Dtd. 2019-12- 09Petition, Annexure,			(S ea t No - 46)
1 7 2	5844/ 2020	20.01. 2020	ABLAP L- 19351 /2019	P K LENKA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)
1 7 3	5845/ 2020	20.01. 2020	WP (C) - 16728 /2019	R.C. MUDULI	C.O .	COURT NO. 8	Order Dtd. 2020-01-16	WRIT BRANC H-7		(S ea t No - 18)
1 7 4	5846/ 2020	20.01. 2020	ABLAP L- 19332 /2019	M. R. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 18)
1	5847/	20.01.	WP (C)	R.C.	C.O	COURT	Order Dtd.	WRIT	(S	

75	2020	2020	- 16730 /2019	MUDULI	.	NO. 8	2020-01-16		BRANC H-7	ea t No - 18)
176	5848/ 2020	20.01. 2020	ABLAP L- 19331 /2019	SIBA PRASAD SAHOO	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 18)
177	5849/ 2020	20.01. 2020	WP (C) - 23126 /2019	R.C. MUDULI	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-16		WRIT BRANC H-5	(S ea t No - 23)
178	5850/ 2020	20.01. 2020	ABLAP L- 19300 /2019	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 23)
179	5851/ 2020	20.01. 2020	ABLAP L- 19294 /2019	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 23)
180	5852/ 2020	20.01. 2020	WP (C) - 23130 /2019	R.C. MUDULI	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-16		WRIT BRANC H-5	(S ea t No - 23)
181	5853/ 2020	20.01. 2020	ABLAP L- 19284 /2019	NIRANJAN SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-16			(S ea t No - 23)
182	5854/ 2020	20.01. 2020	ABLAP L- 19350 /2019	BISWARANJA N DALAI	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - -

										23)
1 8 3	5855/ 2020	20.01. 2020	RVWPE T- 194/2 019	B.C.PANDA	GEN ERA L		Order Dtd. 2019-12-24			(S ea t No - 23)
1 8 4	5856/ 2020	20.01. 2020	ABLAP L- 19248 /2019	A.K. JATI	C.O .		Order Dtd. 2020-01-16			(S ea t No - 23)
1 8 5	5857/ 2020	20.01. 2020	ABLAP L- 19349 /2019	B. DALAI	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 23)
1 8 6	5858/ 2020	20.01. 2020	BLAPL - 9368/ 2019	A. K. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2020-01-17			(S ea t No - 23)
1 8 7	5859/ 2020	20.01. 2020	BLAPL - 4237/ 2019	A. K. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2020-01-17			(S ea t No - 23)
1 8 8	5860/ 2020	20.01. 2020	ABLAP L- 19246 /2019	R.K. SAHU	C.O .	COURT NO. 23	Order Dtd. 2020-01-16			(S ea t No - 23)
1 8 9	5861/ 2020	20.01. 2020	ABLAP L- 19207 /2019	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 23)
1 9	5862/ 2020	20.01. 2020	ABLAP L-	D. NAYAK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea

0			19241 /2019						t No - 23)
1 9 1	5863/ 2020	20.01. 2020	ABLAP L- 19180 /2019	R R NAYAK	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
1 9 2	5864/ 2020	20.01. 2020	ABLAP L- 19240 /2019	M. DAS	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
1 9 3	5865/ 2020	20.01. 2020	ABLAP L- 19173 /2019	M SWAIN	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
1 9 4	5866/ 2020	20.01. 2020	ABLAP L- 19239 /2019	M. DAS	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
1 9 5	5867/ 2020	20.01. 2020	ABLAP L- 19170 /2019	U C JENA	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
1 9 6	5868/ 2020	20.01. 2020	ABLAP L- 19229 /2019	P.K. PANI	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
1 9 7	5869/ 2020	20.01. 2020	ABLAP L- 19170 /2019	P R MISHRA	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)

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1 9 8	5870/ 2020	20.01. 2020	ABLAP L- 19510 /2019	S C MEKAP	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 23)
1 9 9	5871/ 2020	20.01. 2020	ABLAP L- 19387 /2019	B. BARIK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 23)
2 0 0	5872/ 2020	20.01. 2020	ABLAP L- 19119 /2019	K P MUDULI	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
2 0 1	5873/ 2020	20.01. 2020	ABLAP L- 19378 /2019	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 23)
2 0 2	5874/ 2020	20.01. 2020	ABLAP L- 19466 /2019	R. K. BARIK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 23)
2 0 3	5875/ 2020	20.01. 2020	ABLAP L- 19116 /2019	R N BEHERA	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 23)
2 0 4	5876/ 2020	20.01. 2020	ABLAP L- 19346 /2019	B. DAS	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 23)
2 0 5	5877/ 2020	20.01. 2020	ABLAP L- 19118	SAROJ RANJAN SUBUDHI	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t

			/2019						No - 23)
206	5878/2020	20.01.2020	ABLAP L-19181/2019	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 23)
207	5879/2020	20.01.2020	ABLAP L-19509/2019	M K MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 23)
208	5880/2020	20.01.2020	ABLAP L-19465/2019	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 23)
209	5881/2020	20.01.2020	ABLAP L-19309/2019	P.P. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 23)
210	5882/2020	20.01.2020	ABLAP L-19458/2019	JAYAKRISHANA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 23)
211	5883/2020	20.01.2020	ABLAP L-19369/2019	RAMAKANTA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 23)
212	5884/2020	20.01.2020	ABLAP L-19367/2019	SAKTIMOHAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 23)

2 1 3	5885/ 2020	20.01. 2020	ABLAP L- 19330 /2019	B. DAS	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 23)
2 1 4	5886/ 2020	20.01. 2020	WP (C) - 590/2 020	R C MUDULI	C.O .	COURT NO. 8	Order Dtd. 2020-01-16	WRIT BRANC H-5	(S ea t No - 32)
2 1 5	5887/ 2020	20.01. 2020	ABLAP L- 19365 /2019	M. R. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 32)
2 1 6	5888/ 2020	20.01. 2020	ABLAP L- 19352 /2019	ASHOK KUMAR BEHERA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 32)
2 1 7	5889/ 2020	20.01. 2020	ABLAP L- 19141 /2019	SARAT DASH	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 32)
2 1 8	5890/ 2020	20.01. 2020	ABLAP L- 19052 /2019	B. DALAI	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 32)
2 1 9	5891/ 2020	20.01. 2020	ABLAP L- 19408 /2019	R. K. MAHABHOI	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 32)
2 2 0	5892/ 2020	20.01. 2020	ABLAP L- 19407 /2019	ABHIJIT DAS	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 32)

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2 2 1	5893/ 2020	20.01. 2020	ABLAP L- 19070 /2019	SAMARENDRA MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-16			(S ea t No - 32)
2 2 2	5894/ 2020	20.01. 2020	ABLAP L- 19406 /2019	ARUN KUMAR BUDHIA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 32)
2 2 3	5895/ 2020	20.01. 2020	ABLAP L- 19487 /2019	S. DASH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 32)
2 2 4	5896/ 2020	20.01. 2020	ABLAP L- 19399 /2019	S. K. MOHANTY	C.O .	DR (J)	Order Dtd. 2020-01-17			(S ea t No - 32)
2 2 5	5897/ 2020	20.01. 2020	ABLAP L- 19486 /2019	S. DASH	C.O .	DR (J)	Order Dtd. 2020-01-17			(S ea t No - 32)
2 2 6	5898/ 2020	20.01. 2020	CRLMC - 2390/ 2019	N.K.SATAPA THY	GEN ERA L		Order Dtd. 2020-01-06			(S ea t No - 32)
2 2 7	5899/ 2020	20.01. 2020	ABLAP L- 19398 /2019	SANKARSAN SAHOO	C.O .	COURT NO. 1	Order Dtd. 2020-01- 17Judgement Dtd. 2020- 01-17,			(S ea t No - 32)
2	5900/ 2020	20.01. 2020	ABLAP	APARESH	C.O	COURT	Order Dtd.			(S

2 8	2020	2020	L- 19397 /2019	BHOI	.	NO. 1	2020-01-17			ea t No - 32)
2 2 9	5901/ 2020	20.01. 2020	ABLAP L- 19287 /2019	T.K. BARIK	C.O .	COURT NO. 1	Order Dtd. 2020-01-16			(S ea t No - 32)
2 3 0	5902/ 2020	20.01. 2020	ABLAP L- 19395 /2019	S.K.BHANJA DEO	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 32)
2 3 1	5903/ 2020	20.01. 2020	WP (C) - 593/2 020	R C MUDULI	C.O .	COURT NO. 8	Order Dtd. 2020-01-16		WRIT BRANC H-5	(S ea t No - 32)
2 3 2	5904/ 2020	20.01. 2020	ABLAP L- 19393 /2019	SUSHIL DASH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 32)
2 3 3	5905/ 2020	20.01. 2020	ABLAP L- 19431 /2019	C.R. NAYAK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 32)
2 3 4	5906/ 2020	20.01. 2020	ABLAP L- 19390 /2019	M. K. PANI	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 32)
2 3 5	5907/ 2020	20.01. 2020	WP (C) - 306/2 020	R C MUDULI	C.O .	COURT NO. 8	Order Dtd. 2020-01-16		WRIT BRANC H-3	(S ea t No - 32)

									14)
2 3 6	5908/ 2020	20.01. 2020	ABLAP L- 19429 /2019	S. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 14)
2 3 7	5909/ 2020	20.01. 2020	ABLAP L- 19388 /2019	SAILENDRA BISWAL	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 14)
2 3 8	5910/ 2020	20.01. 2020	WP (C) - 438/2 020	R C MUDULI	C.O .	COURT NO. 8	Order Dtd. 2020-01-16	WRIT BRANC H-4	(S ea t No - 46)
2 3 9	5911/ 2020	20.01. 2020	ABLAP L- 19382 /2019	CHEERA RANJAN SATPATHY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
2 4 0	5912/ 2020	20.01. 2020	ABLAP L- 19456 /2019	B. SINGH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
2 4 1	5913/ 2020	20.01. 2020	ABLAP L- 19381 /2019	H. K. PANDA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
2 4 2	5914/ 2020	20.01. 2020	ABLAP L- 19423 /2019	K K JENA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
2 4	5915/ 2020	20.01. 2020	ABLAP L-	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea

3			19379 /2019							t No - 46)
2 4 4	5916/ 2020	20.01. 2020	ABLAP L- 19496 /2019	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)
2 4 5	5917/ 2020	20.01. 2020	ABLAP L- 19483 /2019	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)
2 4 6	5918/ 2020	20.01. 2020	ABLAP L- 19422 /2019	M C MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)
2 4 7	5919/ 2020	20.01. 2020	ABLAP L- 19475 /2019	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)
2 4 8	5920/ 2020	20.01. 2020	ABLAP L- 19474 /2019	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)
2 4 9	5921/ 2020	20.01. 2020	ABLAP L- 19413 /2019	K C PANDA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)
2 5 0	5922/ 2020	20.01. 2020	ABLAP L- 19435 /2019	B. DAS	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 46)

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251	5923/2020	20.01.2020	ABLAP L- 19411 /2019	S K SUNDARA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
252	5924/2020	20.01.2020	ABLAP L- 19432 /2019	P.K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
253	5925/2020	20.01.2020	ABLAP L- 19427 /2019	P K MISHRA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
254	5926/2020	20.01.2020	ABLAP L- 19140 /2019	S. DASH	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 46)
255	5927/2020	20.01.2020	ABLAP L- 19424 /2019	D NAYAK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 46)
256	5928/2020	20.01.2020	ABLAP L- 19134 /2019	S. BARIK	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 46)
257	5929/2020	20.01.2020	WP (C) - 9349/ 2016	K P BEHERA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 3)
258	5930/2020	20.01.2020	ABLAP L- 19133	S.K. PAL	C.O .	CHIEF JUSTI CE'S	Order Dtd. 2020-01-16		(S ea t

			/2019			COURT			No - 103)
259	5931/2020	20.01.2020	ABLAP L-19132/2019	SALAUDDIN KHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-16		(Seat No - 103)
260	5932/2020	20.01.2020	ABLAP L-17793/2019	A PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 103)
261	5933/2020	20.01.2020	ABLAP L-19501/2019	K.P. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 103)
262	5934/2020	20.01.2020	ABLAP L-17796/2019	A PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 103)
263	5935/2020	20.01.2020	ABLAP L-19500/2019	A.K. RANA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 103)
264	5936/2020	20.01.2020	ABLAP L-19503/2019	H.K. DASH, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 103)
265	5937/2020	20.01.2020	ABLAP L-17794/2019	A PATTNAIAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 103)

2 6 6	5938/ 2020	20.01. 2020	ABLAP L- 19020 /2019	S. BARIK	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S ea t No - 10 3)
2 6 7	5939/ 2020	20.01. 2020	ABLAP L- 15130 /2019	SACHINDRA KANHAR	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17		(S ea t No - 10 3)
2 6 8	5940/ 2020	20.01. 2020	ABLAP L- 19015 /2019	A.K.MOHANT Y	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 10 3)
2 6 9	5941/ 2020	20.01. 2020	WP (C) - 20046 /2019	R K MOHAPATRA	C.O .	COURT NO. 9	Order Dtd. 2020-01-17	WRIT BRANC H-5	(S ea t No - 20)
2 7 0	5942/ 2020	20.01. 2020	ABLAP L- 19166 /2019	R. PANDA, ADV	C.O .	COURT NO. 9	Order Dtd. 2020-01-16		(S ea t No - 20)
2 7 1	5943/ 2020	20.01. 2020	ABLAP L- 19160 /2019	R. PANDA, ADV	C.O .	COURT NO. 9	Order Dtd. 2020-01-16		(S ea t No - 20)
2 7 2	5944/ 2020	20.01. 2020	ABLAP L- 19154 /2019	B. DAS	C.O .	COURT NO. 9	Order Dtd. 2020-01-16		(S ea t No - 20)
2 7 3	5945/ 2020	20.01. 2020	ABLAP L- 19146 /2019	S. BISWAL	C.O .	COURT NO. 9	Order Dtd. 2020-01-16		(S ea t No - 20)

										- 20)
2 7 4	5946/ 2020	20.01. 2020	WP (C) - 26572 /2019	P K LENKA	C.O .	COURT NO. 9	Order Dtd. 2020-01-17			(S ea t No - 20)
2 7 5	5947/ 2020	20.01. 2020	WP (C) - 29368 /2019	SUKADEV JENA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17	WRIT BRANC H-1		(S ea t No - 31)
2 7 6	5948/ 2020	20.01. 2020	WP (C) - 27565 /2019	B R RATH	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-14			(S ea t No - 31)
2 7 7	5949/ 2020	20.01. 2020	BLAPL - 2199/ 2019	S P SAHOO	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(S ea t No - 31)
2 7 8	5950/ 2020	20.01. 2020	CRLA- 142/2 017	B.C. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-17	CRIMI NAL APPEA L		(S ea t No - 2)
2 7 9	5951/ 2020	20.01. 2020	WP (C) - 24136 /2019	M. BEHERA	C.O .	COURT NO. 9	Order Dtd. 2020-01-17	WRIT BRANC H (DIVI SION BENCH		(S ea t No - 11) 1)
2 8 0	5952/ 2020	20.01. 2020	WP (C) - 22505 /2019	M.N. MOHANTY	C.O .	COURT NO. 9	Order Dtd. 2020-01-17	WRIT BRANC H (DIVI SION BENCH		(S ea t No - 11) 1)
2 8	5953/ 2020	20.01. 2020	CONTC -	M/S.PARSUR AM PANDA,	C.O .	COURT NO.	Order Dtd. 2020-01-17			(S ea

1			2178/ 2019	A. U. SENAPA TI		24				t No - 11 1)
2 8 2	5954/ 2020	20.01. 2020	WP (C) - 22063 /2018	N.B. SAHOO	C.O .	COURT NO. 24	Order Dtd. 2020-01-16			(S ea t No - 11 1)
2 8 3	5955/ 2020	20.01. 2020	WP (C) - 22063 /2018	S.K.MISHRA	C.O .	COURT NO. 24	Order Dtd. 2020-01-16			(S ea t No - 11 1)
2 8 4	5956/ 2020	20.01. 2020	WP (C) - 1156/ 2020	K.K. JENA	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 11 1)
2 8 5	5957/ 2020	20.01. 2020	OJC- 13167 /1996	S.K. MOHANTY	GEN ERA L		Order Dtd. 2013-04-05		WRIT BRANC H-4	(S ea t No - 27)
2 8 6	5958/ 2020	20.01. 2020	WP (C) - 1138/ 2020	K.K. JENA	C.O .		Order Dtd. 2020-01-17			(S ea t No - 27)
2 8 7	5959/ 2020	20.01. 2020	WP (C) - 27656 /2019	K.N. SAHOO	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 27)
2 8 8	5960/ 2020	20.01. 2020	WP (C) - 24094 /2019	S. MAHAPATRO	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 27)

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289	5961/2020	20.01.2020	WP (C) - 22242/2019	A.K. BISWAL	C.O .	COURT NO. 24	Order Dtd. 2020-01-17		(S e a t No - 27)
290	5962/2020	20.01.2020	WP (C) - 7012/2005	K.C. MISHRA	C.O .	COURT NO. 24	Order Dtd. 2020-01-16		(S e a t No - 27)
291	5963/2020	20.01.2020	ABLAP L- 19489/2019	R. BISWAL	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S e a t No - 27)
292	5964/2020	20.01.2020	WP (C) - 7012/2005	B. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S e a t No - 27)
293	5965/2020	20.01.2020	ABLAP L- 19482/2019	P. R. SWAIN	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S e a t No - 27)
294	5966/2020	20.01.2020	WP (C) - 14984/2017	L.K. NAYAK	C.O .	COURT NO. 1	Order Dtd. 2020-01-16		(S e a t No - 27)
295	5967/2020	20.01.2020	ABLAP L- 19481/2019	NANDA KISHORE ROUT	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S e a t No - 27)
296	5968/2020	20.01.2020	BLAPL - 3499/	M. BEHERA	GEN ERA L		Order Dtd. 2018-07-11	CRMIN AL MISC-	(S e a t

			2018						2	No - 11)
297	5969/2020	20.01.2020	ABLAP L-19477/2019	MAHES DAS	C.O.		Order Dtd. 2020-01-17			(Seat No - 11)
298	5970/2020	20.01.2020	WP (C) - 14984/2017	J. PARIDA	C.O.		Order Dtd. 2020-01-16			(Seat No - 11)
299	5971/2020	20.01.2020	ABLAP L-19471/2019	N. K. SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Seat No - 11)
300	5972/2020	20.01.2020	ABLAP L-19469/2019	BHARAT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Seat No - 11)
301	5973/2020	20.01.2020	ABLAP L-19468/2019	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Seat No - 11)
302	5974/2020	20.01.2020	CRLMP - 1274/2018	R K OJHA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Seat No - 11)
303	5975/2020	20.01.2020	ABLAP L-14975/2019	ASHISH KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-04			(Seat No - 11)

304	5976/2020	20.01.2020	WP (C) - 23563/2019	T. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 11)
305	5977/2020	20.01.2020	CRLMP - 1194/2017	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 11)
306	5978/2020	20.01.2020	ABLAP L- 19051/2019	BISWARANJA N DALAI	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 11)
307	5979/2020	20.01.2020	WP (C) - 23561/2019	T. BARIK, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 11)
308	5980/2020	20.01.2020	ABLAP L- 19499/2019	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 11)
309	5981/2020	20.01.2020	CRLMP - 1194/2017	RAMAKANTA SARANGI	C.O.	COURT NO. 1	Order Dtd. 2020-01-17		(Seat No - 11)
310	5982/2020	20.01.2020	WP (C) - 26368/2019	G.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-16		(Seat No - 11)
311	5983/2020	20.01.2020	RVWPE T- 422/2019	P.K. PATRI	GENERAL		Counter	SUBSTITUTION , ABATEMENT & DELAY PETITION	(Seat No

										- 11)
3 1 2	5984/ 2020	20.01. 2020	ABLAP L- 19497 /2019	AMLAN SHAKTI PAUL	C.O .		Order Dtd. 2020-01-17			(S ea t No - 11)
3 1 3	5985/ 2020	20.01. 2020	WP (C) - 26365 /2019	G.K. SAHOO	C.O .		Order Dtd. 2020-01-16			(S ea t No - 11)
3 1 4	5986/ 2020	20.01. 2020	RVWPE T- 422/2 019	P.K. PATRI	GEN ERA L			SUBSTITUTION ,ABATEMENT & DELAY PETITION		(S ea t No - 11)
3 1 5	5987/ 2020	20.01. 2020	CRLMP - 1243/ 2018	M C MOHANTY	C.O .		Order Dtd. 2020-01-17			(S ea t No - 11)
3 1 6	5988/ 2020	20.01. 2020	WP (C) - 26037 /2019	T. NAYAK, ADV	C.O .		Order Dtd. 2020-01-16			(S ea t No - 11)
3 1 7	5989/ 2020	20.01. 2020	ABLAP L- 19493 /2019	A. PATTANAI K	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 11)
3 1 8	5990/ 2020	20.01. 2020	RVWPE T- 422/2 019	P.K. PATRI	C.O .	COURT NO. 22		SUBSTITUTION ,ABATEMENT & DELAY PETITION		(S ea t No - 11)
3	5991/ 2020	20.01.	CRLMP	J BEHERA	C.O	COURT	Order Dtd.			(S

19	2020	2020	- 32/20 20		.	NO. 22	2020-01-17			ea t No - 11)
320	5992/ 2020	20.01. 2020	WP (C) - 24658 /2019	P. N. NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-16			(S ea t No - 11)
321	5993/ 2020	20.01. 2020	CRLMP - 429/2 018	S SWAIN	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 11)
322	5994/ 2020	20.01. 2020	WP (C) - 39/20 20	B. DALAI	C.O .	COURT NO. 22	Order Dtd. 2020-01-16			(S ea t No - 11)
323	5995/ 2020	20.01. 2020	RVWPE T- 422/2 019	P. K. PATRI	GEN ERA L			SUBSTITUTION ,ABATEMENT & DELAY PETITION		(S ea t No - 11)
324	5996/ 2020	20.01. 2020	WP (C) - 1485/ 2020	P. N. BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		WRIT BRANC H-6	(S ea t No - 24)
325	5997/ 2020	20.01. 2020	CRLMP - 429/2 018	S K MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 24)
326	5998/ 2020	20.01. 2020	WP (C) - 29551 /2019	T. NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-16			(S ea t No - 11)

										24)
3 2 7	5999/ 2020	20.01. 2020	WP (C) - 1486/ 2020	P. N. BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 24)
3 2 8	6000/ 2020	20.01. 2020	CRLMP - 1658/ 2019	D K SWAIN	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 24)
3 2 9	6001/ 2020	20.01. 2020	WP (C) - 28586 /2019	P.K. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-16			(S ea t No - 24)
3 3 0	6002/ 2020	20.01. 2020	WP (C) - 1519/ 2020	R. C. MALLICK	C.O .	COURT NO. 22	Order Dtd. 2020-01-17	WRIT BRANC H-7		(S ea t No - 48)
3 3 1	6003/ 2020	20.01. 2020	CRLMP - 35/20 20	JYOTI PRAKASH KAR	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 48)
3 3 2	6004/ 2020	20.01. 2020	WP (C) - 27759 /2019	P. BASTIA	C.O .	COURT NO. 24	Order Dtd. 2020-01-16	WRIT BRANC H-7		(S ea t No - 48)
3 3 3	6005/ 2020	20.01. 2020	ELPET - 2/201 9	R K BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17			(S ea t No - 48)
3 3 3	6006/ 2020	20.01. 2020	RSA- 297/2	P.K. MOHANTY	C.O .	COURT NO.	Order Dtd. 2020-01-17			(S ea

4			019			24				t No - 48)
3 3 5	6007/ 2020	20.01. 2020	CRLMP - 559/2 018	A R SETHY	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 48)
3 3 6	6008/ 2020	20.01. 2020	ABLAP L- 19492 /2019	P. K. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 48)
3 3 7	6009/ 2020	20.01. 2020	CMP- 1484/ 2019	L. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 48)
3 3 8	6010/ 2020	20.01. 2020	ABLAP L- 19489 /2019	B. MOHAPATRA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 48)
3 3 9	6011/ 2020	20.01. 2020	CRLMP - 1353/ 2019	R K BARIK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 48)
3 4 0	6012/ 2020	20.01. 2020	CMP- 1455/ 2019	A. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2020-01-16			(S ea t No - 48)
3 4 1	6013/ 2020	20.01. 2020	ABLAP L- 19485 /2019	B. MOHAPATRA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17			(S ea t No - 48)

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3 4 2	6014/ 2020	20.01. 2020	ABLAP L- 19451 /2019	P. K. LENKA	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 48)
3 4 3	6015/ 2020	20.01. 2020	CMAPL - 250/2 019	S.L. PATNAIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17	M.J.C .	(S ea t No - 3)
3 4 4	6016/ 2020	20.01. 2020	WP (C) - 13028 /2019	A.K. SWAIN	C.O .	COURT NO. 9	Order Dtd. 2020-01-17	WRIT BRANC H-2	(S ea t No - 9)
3 4 5	6017/ 2020	20.01. 2020	ABLAP L- 19450 /2019	P. K. LENKA	C.O .	COURT NO. 9	Order Dtd. 2020-01-17		(S ea t No - 9)
3 4 6	6018/ 2020	20.01. 2020	WP (C) - 1361/ 2020	B MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17	WRIT BRANC H-5	(S ea t No - 21)
3 4 7	6019/ 2020	20.01. 2020	WP (C) - 13028 /2019	T.K. NAYAK	C.O .	COURT NO. 9	Order Dtd. 2020-01-17	WRIT BRANC H-2	(S ea t No - 9)
3 4 8	6020/ 2020	20.01. 2020	ABLAP L- 19449 /2019	R. K. SAHU	C.O .	COURT NO. 9	Order Dtd. 2020-01-17		(S ea t No - 9)
3 4 9	6021/ 2020	20.01. 2020	WP (C) - 1704/ 2020	S C DASH	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17	WRIT BRANC H-1	(S ea t No - 3)
3 5	6022/ 2020	20.01. 2020	ABLAP L- 19449 /2019	R. K. MALLICK	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea

0			19448 /2019						t No - 3)
3 5 1	6023/ 2020	20.01. 2020	WP (C) - 286/2 020	B ROUT	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		(S ea t No - 3)
3 5 2	6024/ 2020	20.01. 2020	WP (C) - 1554/ 2020	P. BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17	WRIT BRANC H-7	(S ea t No - 48)
3 5 3	6025/ 2020	20.01. 2020	WP (C) - 24427 /2017	SANJAY KUMAR SAHU	C.O .	COURT NO. 22	Order Dtd. 2020-01-02	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 9)
3 5 4	6026/ 2020	20.01. 2020	WP (C) - 286/2 020	NARENDRA KU NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 10 9)
3 5 5	6027/ 2020	20.01. 2020	WP (C) - 595/2 020	P. BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 10 9)
3 5 6	6028/ 2020	20.01. 2020	WP (C) - 1347/ 2020	PRASANJIT BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 10 9)
3 5 7	6029/ 2020	20.01. 2020	WP (C) - 283/2 020	B ROUT	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 10 9)
3	6030/ 2020	20.01. 2020	WP (C)	R.M. NAYAK	C.O	COURT	Order Dtd.		(S

58	2020	2020	- 17808 /2013		.	NO. 22	2020-01-17			ea t No - 10 9)
359	6031/ 2020	20.01. 2020	CONTC - 2518/ 2019	P.K. DASH	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 10 9)
360	6032/ 2020	20.01. 2020	WP (C) - 283/2 020	NARENDRA KU NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 10 9)
361	6033/ 2020	20.01. 2020	WP (C) - 413/2 013	A. K. JENA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 10 9)
362	6034/ 2020	20.01. 2020	CONTC - 2607/ 2019	M. PATI	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 10 9)
363	6035/ 2020	20.01. 2020	CONTC - 2610/ 2019	M. PATI	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 10 9)
364	6036/ 2020	20.01. 2020	WP (C) - 21007 /2017	R. K. JENA	C.O .	DR (J)	Order Dtd. 2020-01-02		WRIT BRANC H-7	(S ea t No - 18)
365	6037/ 2020	20.01. 2020	WP (C) - 1168/ 2020	M/S.SUBRAT A PANDA	C.O .	DR (J)	Order Dtd. 2020-01-16			(S ea t No -)

									18)
3 6 6	6038/ 2020	20.01. 2020	CONTC - 2519/ 2019	P.K. DASH	C.O .	DR (J)	Order Dtd. 2020-01-17		(S ea t No - 18)
3 6 7	6039/ 2020	20.01. 2020	WP (C) - 29296 /2019	M/S.SUMANT A KU.NAYAK	C.O .	DR (J)	Order Dtd. 2020-01-17		(S ea t No - 18)
3 6 8	6040/ 2020	20.01. 2020	CRLMP - 357/2 018	NARENDRA KUMAR NAYAK	C.O .	DR (J)	Order Dtd. 2020-01-17		(S ea t No - 18)
3 6 9	6041/ 2020	20.01. 2020	ABLAP L- 16755 /2019	R.MALLICK	GEN ERA L		Order Dtd. 2019-11-26		(S ea t No - 18)
3 7 0	6042/ 2020	20.01. 2020	CRLMP - 653/2 016	A.K. SAHU, ADV	C.O .		Order Dtd. 2020-01-17		(S ea t No - 18)
3 7 1	6043/ 2020	20.01. 2020	CRLMP - 357/2 018	K. C. SWAIN	C.O .		Order Dtd. 2020-01-17		(S ea t No - 18)
3 7 2	6044/ 2020	20.01. 2020	CRLMP - 1093/ 2019	B. BEHERA	C.O .		Order Dtd. 2020-01-17		(S ea t No - 18)
3 7 7	6045/ 2020	20.01. 2020	CRLMP -	R. K. MOHAPATRA	C.O .		Order Dtd. 2020-01-17		(S ea

3			1359/ 2019							t No - 18)
3 7 4	6046/ 2020	20.01. 2020	WP (C) - 1256/ 2020	M/S.DIGAMBAR SETHI	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		WRIT BRANC H-4	(S ea t No - 27)
3 7 5	6047/ 2020	20.01. 2020	CRLMP - 694/2 016	MAHESWAR JATI	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17			(S ea t No - 27)
3 7 6	6048/ 2020	20.01. 2020	WP (C) - 19309 /2019	MD. MOKIM, ADV	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17			(S ea t No - 27)
3 7 7	6049/ 2020	20.01. 2020	WP (C) - 1362/ 2020	B. MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		WRIT BRANC H-5	(S ea t No - 21)
3 7 8	6050/ 2020	20.01. 2020	WP (C) - 1364/ 2020	B. MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		WRIT BRANC H-5	(S ea t No - 21)
3 7 9	6051/ 2020	20.01. 2020	WP (C) - 1164/ 2020	R.K. SAHOO	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		WRIT BRANC H-3	(S ea t No - 28)
3 8 0	6052/ 2020	20.01. 2020	WP (C) - 238/2 020	P. K. JENA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17			(S ea t No - 28)

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3 8 1	6053/ 2020	20.01. 2020	WP (C) - 127/2 020	M/S.A.K.BE HERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 28)
3 8 2	6054/ 2020	20.01. 2020	WP (C) - 441/2 020	C. R. KAR	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 28)
3 8 3	6055/ 2020	20.01. 2020	CRLMP - 973/2 016	R.K. BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 28)
3 8 4	6056/ 2020	20.01. 2020	WP (C) - 495/2 020	M/S.P.BEHE RA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 28)
3 8 5	6057/ 2020	20.01. 2020	WP (C) - 126/2 020	A K BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 28)
3 8 6	6058/ 2020	20.01. 2020	CRLMP - 680/2 019	M/S.B.M.SA RANGI	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 28)
3 8 7	6059/ 2020	20.01. 2020	WP (C) - 162/2 020	PRADIPTA KUMAR MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17	WRIT BRANC H-1	(S ea t No - 1)
3 8 8	6060/ 2020	20.01. 2020	WP (C) - 125/2 020	A K BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No

									- 1)
3 8 9	6061/ 2020	20.01. 2020	CRLMP - 570/2 019	P. K. MALLICK	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 1)
3 9 0	6062/ 2020	20.01. 2020	CRLMP - 679/2 019	M/S.B.M.SA RANGI	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 1)
3 9 1	6063/ 2020	20.01. 2020	WP (C) - 128/2 020	A K BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 1)
3 9 2	6064/ 2020	20.01. 2020	WP (C) - 142/2 020	M. R. ROUTRAY	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 1)
3 9 3	6065/ 2020	20.01. 2020	CRLMP - 142/2 017	B.K.MISHRA	C.O .	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(S ea t No - 1)
3 9 4	6066/ 2020	20.01. 2020	WP (C) - 28549 /2019	B C PANDA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17	WRIT BRANC H-1	(S ea t No - 30)
3 9 5	6067/ 2020	20.01. 2020	WP (C) - 292/2 020	B. ROUT	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 30)
3 9 6	6068/ 2020	20.01. 2020	WP (C) - 292/2 020	NARENDRA KUMAR NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 30)

3 9 7	6069/ 2020	20.01. 2020	WP (C) - 28085 /2019	M MOHAPATRA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 30)
3 9 8	6070/ 2020	20.01. 2020	WP (C) - 276/2 020	B. ROUT	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 30)
3 9 9	6071/ 2020	20.01. 2020	WP (C) - 29024 /2019	P K BEHERA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 30)
4 0 0	6072/ 2020	20.01. 2020	WP (C) - 276/2 020	N.K. NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 30)
4 0 1	6073/ 2020	20.01. 2020	WP (C) - 29316 /2019	M R ROUTRAY	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 30)
4 0 2	6074/ 2020	20.01. 2020	WP (C) - 11115 /2015	R N BISWAL	C.O .	COURT NO. 22	Order Dtd. 2020-01-16		(S ea t No - 30)
4 0 3	6075/ 2020	20.01. 2020	CONTC - 109/2 020	T K CHOUDHURY	C.O .	COURT NO. 22	Order Dtd. 2020-01-16		(S ea t No - 30)
4 0 4	6076/ 2020	20.01. 2020	WP (C) - 981/2 020	N K ROUT	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17	WRIT BRANC H-1	(S ea t No

									- 2)
4 0 5	6077/ 2020	20.01. 2020	TRPCR L- 7/202 0	P K MOHANTY	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17		(S ea t No - 2)
4 0 6	6078/ 2020	20.01. 2020	RPFAM - 106/2 019	M R ROUTRAY	C.O .	COURT NO. 9	Order Dtd. 2020-01-17		(S ea t No - 2)
4 0 7	6079/ 2020	20.01. 2020	CRLMC - 3451/ 2018	PRASANJIT BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17	CRIMI NAL MISC- 1	(S ea t No - 7)
4 0 8	6080/ 2020	20.01. 2020	CRLMC - 3204/ 2019	PRASANJIT BEHERA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17		(S ea t No - 7)
4 0 9	6081/ 2020	20.01. 2020	WP (C) - 24781 /2019	D NAYAK	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 7)
4 1 0	6082/ 2020	20.01. 2020	WP (C) - 20131 /2019	P BASTIA	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 7)
4 1 1	6083/ 2020	20.01. 2020	WP (C) - 15171 /2019	B DALAI	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-16		(S ea t No - 7)
4 1 2	6084/ 2020	20.01. 2020	WP (C) - 207/2 020	P K PANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 7)
4 1	6085/ 2020	20.01. 2020	BLAPL -	SARAT DASH	C.O .	COURT NO. 2	Order Dtd. 2020-01-16		(S ea

3			10516 /2019			OLD				t No - 10 7)
4 1 4	6086/ 2020	20.01. 2020	CRLA- 27/20 20	S P SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 10 7)
4 1 5	6087/ 2020	20.01. 2020	BLAPL - 10516 /2019	HAREKRUSHN A DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-16			(S ea t No - 10 7)
4 1 6	6088/ 2020	20.01. 2020	WP (C) - 1559/ 2020	M/S.DILLIP KUMAR SAHU	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-16			(S ea t No - 10 7)
4 1 7	6089/ 2020	20.01. 2020	WP (C) - 548/2 020	R. M. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 10 7)
4 1 8	6090/ 2020	20.01. 2020	WP (C) - 572/2 020	P. K. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 10 7)
4 1 9	6091/ 2020	20.01. 2020	WP (C) - 1294/ 2020	TAPAN SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 10 7)
4 2 0	6092/ 2020	20.01. 2020	WP (C) - 1381/ 2020	M. R. ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 10

										7)
4 2 1	6093/ 2020	20.01. 2020	WP (C) - 525/2 020	TAPAN SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 10 7)
4 2 2	6094/ 2020	20.01. 2020	WP (C) - 1678/ 2020	SARADA NAYAK	C.O .	COURT NO. 22	Order Dtd. 2020-01-17	WRIT BRANC H-8		(S ea t No - 42)
4 2 3	6095/ 2020	20.01. 2020	WP (C) - 1669/ 2020	M/S.BASUDE V MISHRA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17	WRIT BRANC H-8		(S ea t No - 42)
4 2 4	6096/ 2020	20.01. 2020	WP (C) - 1384/ 2020	M. R. ROUTRAY	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 42)
4 2 5	6097/ 2020	20.01. 2020	WP (C) - 1596/ 2020	M. R. ROUTRAY	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 42)
4 2 6	6098/ 2020	20.01. 2020	WP (C) - 1510/ 2020	J. R. KHUNTIA	C.O .	COURT NO. 22	Order Dtd. 2020-01-16			(S ea t No - 42)
4 2 7	6099/ 2020	20.01. 2020	WP (C) - 1512/ 2020	J. R. KHUNTIA	C.O .	COURT NO. 22	Order Dtd. 2020-01-16			(S ea t No - 42)
4 2 8	6100/ 2020	20.01. 2020	WP (C) - 1313/ 2020	J. R. KHUNTIA	C.O .	COURT NO. 22	Order Dtd. 2020-01-14			(S ea t No - 42)

			2020						No - 42)
4 2 9	6101/ 2020	20.01. 2020	WP (C) - 1594/ 2020	M. R. ROUTRAY	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 42)
4 3 0	6102/ 2020	20.01. 2020	WP (C) - 1131/ 2020	B. R. SENAPATI	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 42)
4 3 1	6103/ 2020	20.01. 2020	WP (C) - 1131/ 2020	M/S. SANJEEV UDGATA	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 42)
4 3 2	6104/ 2020	20.01. 2020	WP (C) - 904/2 020	M/S. PANCHA NAN SAHOO	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 42)
4 3 3	6105/ 2020	20.01. 2020	WP (C) - 1360/ 2020	SESHADEV BISWAL	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 42)
4 3 4	6106/ 2020	20.01. 2020	WP (C) - 21385 /2017	R. C. MUDULI	GEN ERA L		Order Dtd. 2020-01-08		(S ea t No - 42)
4 3 5	6107/ 2020	20.01. 2020	WP (C) - 680/2 020	L. D. PANDA	C.O .		Order Dtd. 2020-01-17		(S ea t No - 42)

4 3 6	6108/ 2020	20.01. 2020	WP (C) - 1447/ 2020	SANJAY KUMAR SAHU	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)
4 3 7	6109/ 2020	20.01. 2020	WP (C) - 1416/ 2020	JAYDEV BHOI	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)
4 3 8	6110/ 2020	20.01. 2020	WP (C) - 1390/ 2020	M. R. ROUTRAY	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)
4 3 9	6111/ 2020	20.01. 2020	WP (C) - 1160/ 2020	M. R. ROUTRAY	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)
4 4 0	6112/ 2020	20.01. 2020	WP (C) - 1048/ 2020	M/S.PRAMOD A KUMAR DASH	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)
4 4 1	6113/ 2020	20.01. 2020	WP (C) - 1049/ 2020	M/S.PRAMOD A KUMAR DASH	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)
4 4 2	6114/ 2020	20.01. 2020	WP (C) - 1385/ 2020	M.R. ROUTRAY	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)
4 4 3	6115/ 2020	20.01. 2020	WP (C) - 1382/ 2020	M. R. ROUTRAY	C.O .	Order Dtd. 2020-01-17			(S ea t No - 42)

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4 4 4	6116/ 2020	20.01. 2020	WP (C) - 1632/ 2020	TAPAN SWAIN	C.O .	COURT NO. 22	Order Dtd. 2020-01-17	WRIT BRANC H-8	(S ea t No - 42)
4 4 5	6117/ 2020	20.01. 2020	WP (C) - 290/2 020	R. R. DAS	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		(S ea t No - 42)
4 4 6	6118/ 2020	20.01. 2020	LAA- 56/20 12	B.B.BEJ	GEN ERA L		Judgement Dtd. 2015- 07-13	FIRST APPEA L	(S ea t No - 1)
4 4 7	6119/ 2020	20.01. 2020	CRLRE V- 96/20 18	K. MOHANTY	C.O .		Order Dtd. 2020-01-17		(S ea t No - 1)
4 4 8	6120/ 2020	20.01. 2020	CRLRE V- 839/2 019	A. K. MOHANTY	C.O .		Order Dtd. 2020-01-17		(S ea t No - 1)
4 4 9	6121/ 2020	20.01. 2020	WP (C) - 27883 /2019	M/S J.K.KHANDA YATRAY	C.O .		Order Dtd. 2020-01-17		(S ea t No - 1)
4 5 0	6122/ 2020	20.01. 2020	WP (C) - 951/2 020	T. R. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-14	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 5)
4 5 1	6123/ 2020	20.01. 2020	BLAPL - 1451/ 2019	S. S. PATNAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(S ea t No -

									115)
452	6124/2020	20.01.2020	BLAPL - 2314/2019	GANESH SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(Seat No - 115)
453	6125/2020	20.01.2020	BLAPL - 4272/2019	ANANTA DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(Seat No - 115)
454	6126/2020	20.01.2020	BLAPL - 5941/2019	NIRANJAN SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(Seat No - 115)
455	6127/2020	20.01.2020	BLAPL - 8056/2019	B. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(Seat No - 115)
456	6128/2020	20.01.2020	BLAPL - 8383/2019	B. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(Seat No - 115)
457	6129/2020	20.01.2020	BLAPL - 8516/2019	S.K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(Seat No - 115)
458	6130/2020	20.01.2020	BLAPL - 9599/2019	P. K. RATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17		(Seat No - 115)
455	6131/2020	20.01.2020	BLAPL -	SAILENDRA BISWAL	C.O .	COURT NO. 2	Order Dtd. 2020-01-17		(Seat

9			9631/ 2019			OLD				t No - 11 5)
4 6 0	6132/ 2020	20.01. 2020	BLAPL - 9637/ 2019	A. K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 11 5)
4 6 1	6133/ 2020	20.01. 2020	BLAPL - 7997/ 2019	DHARMENDRA SETHY	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 11 5)
4 6 2	6134/ 2020	20.01. 2020	BLAPL - 9808/ 2019	M/S PRAFULLA KU. BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 11 5)
4 6 3	6135/ 2020	20.01. 2020	BLAPL - 9809/ 2019	SUVENDU BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17			(S ea t No - 11 5)
4 6 4	6136/ 2020	20.01. 2020	BLAPL - 9811/ 2019	SAMBEET PATTANAYAK	C.O .	COURT NO. 7	Order Dtd. 2020-01-17			(S ea t No - 11 5)
4 6 5	6137/ 2020	20.01. 2020	CRLA- 952/2 019	C. R. KAR	C.O .	COURT NO. 7	Order Dtd. 2020-01-17			(S ea t No - 11 5)
4 6 6	6138/ 2020	20.01. 2020	CRLA- 89/20 19	S.K.BHANJA DEO	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		CRIMI NAL APPEA L	(S ea t No - 6)

4 6 7	6139/ 2020	20.01. 2020	CRLA- 1/201 9	G. K. DASH	C.O .	COURT NO. 1	Order Dtd. 2020-01-17		CRIMI NAL APPEA L	(S ea t No - 6)
4 6 8	6140/ 2020	20.01. 2020	CRLA- 527/2 019	H. K. BHOL	C.O .	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(S ea t No - 6)
4 6 9	6141/ 2020	20.01. 2020	WP (C) - 29281 /2019	N. RAO	C.O .	COURT NO. 8	Order Dtd. 2020-01-16			(S ea t No - 6)
4 7 0	6142/ 2020	20.01. 2020	WP (C) - 29279 /2019	N. RAO	C.O .	COURT NO. 8	Order Dtd. 2020-01-27			(S ea t No - 6)
4 7 1	6143/ 2020	20.01. 2020	WP (C) - 29226 /2019	N. RAO	C.O .	COURT NO. 8	Order Dtd. 2020-01-27		WRIT BRANC H-8	(S ea t No - 39)
4 7 2	6144/ 2020	20.01. 2020	WP (C) - 29030 /2019	N. RAO	C.O .	COURT NO. 8	Order Dtd. 2020-01-14		WRIT BRANC H-6	(S ea t No - 16)
4 7 3	6145/ 2020	20.01. 2020	WP (C) - 29413 /2019	N. RAO	C.O .	COURT NO. 8	Order Dtd. 2020-01-16		WRIT BRANC H-2	(S ea t No - 9)
4 7 4	6146/ 2020	20.01. 2020	WP (C) - 371/2 020	B. D. BISWAL	C.O .	COURT NO. 8	Order Dtd. 2020-01-14			(S ea t No - 9)
4 7 5	6147/ 2020	20.01. 2020	WP (C) - 29039	N. RAO	C.O .	COURT NO. 8	Order Dtd. 2020-01-10			(S ea t

			/2019							No - 9)
476	6148/2020	20.01.2020	WP (C) - 29492/2019	NANDA KISHORE ROUT	C.O .	COURT NO. 8	Order Dtd. 2020-01-14			(Seat No - 9)
477	6149/2020	20.01.2020	OJC- 1469/1991	P.K.PATRI	GENERAL		Order Dtd. 1992-05-15 Petition, Annexure,			(Seat No - 9)
478	6150/2020	20.01.2020	WP (C) - 28425/2019	P.K.BEHERA	C.O .		Order Dtd. 2020-01-06			(Seat No - 9)
479	6151/2020	20.01.2020	WP (C) - 207/2020	K.CHOUDHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-01-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 107)
480	6152/2020	20.01.2020	WP (C) - 18659/2017	M.K.NAYAK	GENERAL		Order Dtd. 2019-09-25			(Seat No - 107)
481	6153/2020	20.01.2020	WP (C) - 20366/2014	M.R.PADHI	GENERAL		Order Dtd. 2014-10-22	WRIT BRANCH H-8		(Seat No - 29)
482	6154/2020	20.01.2020	OJC- 3279/1996	T.BAG	GENERAL		Order Dtd. 1996-04-18	WRIT BRANCH H-6		(Seat No - 26)
483	6155/2020	20.01.2020	BLAPL - 6736/2018	S.PRADHAN	C.O .		Order Dtd. 2019-04-04	CRIMINAL MISC-1		(Seat No - 1)

										- 1)
4 8 4	6156/ 2020	20.01. 2020	BLAPL - 629/2 013	P.SARANGI	C.O .		Order Dtd. 2013-01-11		CRMIN AL MISC- 2	(S ea t No - 13)
4 8 5	6157/ 2020	20.01. 2020	WP (C) - 1707/ 2020	S.K. SAMIM	C.O .	COURT NO. 24	Order Dtd. 2020-01-17		WRIT BRANC H-1	(S ea t No - 3)
4 8 6	6158/ 2020	20.01. 2020	WP (C) - 11893 /2016	S.K. SAHU	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 3)
4 8 7	6159/ 2020	20.01. 2020	WP (C) - 4431/ 2005	K.C.KAR	C.O .	COURT NO. 24	Order Dtd. 2020-01-02			(S ea t No - 3)
4 8 8	6160/ 2020	20.01. 2020	WP (C) - 14740 /2018	K.C.KAR	C.O .	COURT NO. 24	Order Dtd. 2019-12-02			(S ea t No - 3)
4 8 9	6161/ 2020	20.01. 2020	WP (C) - 14137 /2015	P.KI. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 3)
4 9 0	6162/ 2020	20.01. 2020	WP (C) - 28064 /2019	J.N. PANDA	C.O .	COURT NO. 24	Order Dtd. 2020-01-17			(S ea t No - 3)
4 9 1	6163/ 2020	20.01. 2020	OJC- 18015 /1998	D.N.KUAHAR	GEN ERA L		Order Dtd. 2017-07-27		WRIT BRANC H-1	(S ea t No - 1)
4 9	6164/ 2020	20.01. 2020	WP (C) -	C.R. KAR	C.O .		Order Dtd. 2020-01-17			(S ea

2			27746 /2019							t No - 1)
4 9 3	6165/ 2020	20.01. 2020	WP (C) - 19974 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11)
4 9 4	6166/ 2020	20.01. 2020	TRPCR L- 78/20 18	S.BARIK	GEN ERA L		Order Dtd. 2019-03-28		CRIMI NAL MISC- 1	(S ea t No - 1)
4 9 5	6167/ 2020	20.01. 2020	WP (C) - 27688 /2019	B. BEHERA	C.O .		Order Dtd. 2020-01-17			(S ea t No - 1)
4 9 6	6168/ 2020	20.01. 2020	WP (C) - 27686 /2019	B. BEHERA	C.O .		Order Dtd. 2020-01-17			(S ea t No - 1)
4 9 7	6169/ 2020	20.01. 2020	WP (C) - 21016 /2017	M.N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-7	(S ea t No - 18)
4 9 8	6170/ 2020	20.01. 2020	WP (C) - 5071/ 2013	R.K.SAHOO	GEN ERA L		Entire Order		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
4 9 9	6171/ 2020	20.01. 2020	WP (C) - 25513 /2019	N.K. ROUT	C.O .		Order Dtd. 2020-01-17			(S ea t No - 10 5)
5 0 0	6172/ 2020	20.01. 2020	FAO- 558/2 010	B.R.SETH	GEN ERA L		Order Dtd. 2014-08-07		MISC. APPEA L	(S ea t

									SEC .	No - 1)
5 0 1	6173/ 2020	20.01. 2020	WP (C) - 21015 /2017	M.N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-7	(S ea t No - 18)
5 0 2	6174/ 2020	20.01. 2020	WP (C) - 1708/ 2020	SK. MAMIM	C.O .	COURT NO. 24	Order Dtd. 2020-01-17		WRIT BRANC H-1	(S ea t No - 3)
5 0 3	6175/ 2020	20.01. 2020	WP (C) - 19737 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 11)
5 0 4	6176/ 2020	20.01. 2020	WP (C) - 26680 /2019	P.K. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-17			(S ea t No - 11)
5 0 5	6177/ 2020	20.01. 2020	WP (C) - 1358/ 2020	T. PRADHAN	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-17			(S ea t No - 11)
5 0 6	6178/ 2020	20.01. 2020	WP (C) - 137/2 018	M.N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 2)
5 0 7	6179/ 2020	20.01. 2020	WP (C) - 1140/ 2020	B.K. PATI	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 10 2)
5 0	6180/ 2020	20.01. 2020	WP (C) -	M.N. MOHANTY	C.O .	COURT NO.	Order Dtd. 2020-01-02		WRIT BRANC	(S ea

8			20765 /2017			22			H-4	t No - 19)
5 0 9	6181/ 2020	20.01. 2020	WP (C) - 451/2 020	N.K. ROUT	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 19)
5 1 0	6182/ 2020	20.01. 2020	WP (C) - 20766 /2017	M.N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-4	(S ea t No - 19)
5 1 1	6183/ 2020	20.01. 2020	WP (C) - 679/2 020	R. SAMAL	C.O .	COURT NO. 24	Order Dtd. 2020-01-17		WRIT BRANC H-6	(S ea t No - 36)
5 1 2	6184/ 2020	20.01. 2020	WP (C) - 19727 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 11)
5 1 3	6185/ 2020	20.01. 2020	CMP- 1442/ 2019	A.N. DASH	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-17			(S ea t No - 11)
5 1 4	6186/ 2020	20.01. 2020	RSA- 397/2 012	P.K.SWAIN	GEN ERA L		Order Dtd. 2019-11-22			(S ea t No - 11)
5 1 5	6187/ 2020	20.01. 2020	CMP- 1442/ 2019	P.K. PAL	C.O .		Order Dtd. 2020-01-17			(S ea t No - 11)

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5 1 6	6188/ 2020	20.01. 2020	WP (C) - 19739 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 11)
5 1 7	6189/ 2020	20.01. 2020	WP (C) - 13659 /2008	P.K.SWAIN	GEN ERA L		Order Dtd. 2020-01-14			(S ea t No - 11)
5 1 8	6190/ 2020	20.01. 2020	CMP- 34/20 20	J.P. KAR	C.O .		Order Dtd. 2020-01-17			(S ea t No - 11)
5 1 9	6191/ 2020	20.01. 2020	WP (C) - 19738 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 11)
5 2 0	6192/ 2020	20.01. 2020	WP (C) - 28777 /2019	N.K.ROUT	GEN ERA L		Order Dtd. 2020-01-09			(S ea t No - 11)
5 2 1	6193/ 2020	20.01. 2020	RSA- 171/2 017	S. MOHARANA	C.O .	COURT NO. 23	Order Dtd. 2020-01-17		SECON D APPEA L	(S ea t No - 5)
5 2 2	6194/ 2020	20.01. 2020	MACA- 51/20 04	J.GHOSE	GEN ERA L		Order Dtd. 2019-09-12			(S ea t No - 5)
5 2 3	6195/ 2020	20.01. 2020	RSA- 313/2 018	M.D.BISWAL	GEN ERA L		Order Dtd. 2018-08-14		SECON D APPEA L	(S ea t No -

										2)
5 2 4	6196/ 2020	20.01. 2020	WP (C) - 20764 /2017	M.N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-4	(S ea t No - 19)
5 2 5	6197/ 2020	20.01. 2020	WP (C) - 19725 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 11)
5 2 6	6198/ 2020	20.01. 2020	OJC- 13842 /1998	A.K.ROUT	GEN ERA L		Order Dtd. 2006-03-23		WRIT BRANC H-3	(S ea t No - 12)
5 2 7	6199/ 2020	20.01. 2020	WP (C) - 20763 /2017	M.N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-4	(S ea t No - 19)
5 2 8	6200/ 2020	20.01. 2020	WP (C) - 19723 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 11)
5 2 9	6201/ 2020	20.01. 2020	WP (C) - 20467 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 3)
5 3 0	6202/ 2020	20.01. 2020	WP (C) - 19729 /2017	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-3	(S ea t No - 11)
5 3 1	6203/ 2020	20.01. 2020	WP (C) - 20465	M.N. MOHANTY	C.O .	CHIEF JUSTI CE'S	Order Dtd. 2020-01-02		WRIT BRANC H	(S ea t

			/2017			COURT			(DIVISION BENCH)	No - 113)
532	6204/2020	20.01.2020	MATA-3/2012	D.NAYAK	GENERAL		Entire Order		FIRST APPEAL	(Seat No - 2)
533	6205/2020	20.01.2020	WP (C) - 20464 /2017	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
534	6206/2020	20.01.2020	WP (C) - 19728 /2017	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH H-3	(Seat No - 11)
535	6207/2020	20.01.2020	MATA-18/2012	D.NAYAK	GENERAL		Entire Order		FIRST APPEAL	(Seat No - 2)
536	6208/2020	20.01.2020	WP (C) - 20260 /2017	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH H-9	(Seat No - 59)
537	6209/2020	20.01.2020	WP (C) - 24500 /2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
538	6210/2020	20.01.2020	MATA-66/2012	D.NAYAK	GENERAL		Entire Order		FIRST APPEAL	(Seat No - 2)
539	6211/2020	20.01.2020	WP (C) - 20261	M.N. MOHANTY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2020-01-02		WRIT BRANCH H-9	(Seat No - 1)

			/2017			COURT				No - 59)
540	6212/2020	20.01.2020	MATA-43/2017	D.NAYAK	GENERAL		Entire Order		FIRST APPEAL	(Seat No - 2)
541	6213/2020	20.01.2020	WP (C) - 20946/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-6	(Seat No - 26)
542	6214/2020	20.01.2020	OJC-2924/2002	D.NAYAK	GENERAL		Order Dtd. 2018-02-06		WRIT BRANCH-3	(Seat No - 14)
543	6215/2020	20.01.2020	WP (C) - 20945/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-6	(Seat No - 26)
544	6216/2020	20.01.2020	WP (C) - 16/2020	B. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-17			(Seat No - 26)
545	6217/2020	20.01.2020	WP (C) - 20944/2017	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-6	(Seat No - 26)
546	6218/2020	20.01.2020	OJC-2731/2002	D.NAYAK	GENERAL		Order Dtd. 2019-09-23			(Seat No - 26)
5	6219/	20.01.	WP (C)	D.NAYAK	GEN		Order Dtd.		WRIT	(S

47	2020	2020	- 1194/ 2005		ERA L		2015-04-07		BRANC H-7	ea t No - 48)
548	6220/ 2020	20.01. 2020	WP (C) - 16/20 20	B. NAYAK	C.O .		Order Dtd. 2020-01-17			(S ea t No - 48)
549	6221/ 2020	20.01. 2020	WP (C) - 20132 /2012	P.K.MOHANT Y	GEN ERA L		Order Dtd. 2019-08-21			(S ea t No - 48)
550	6222/ 2020	20.01. 2020	WP (C) - 112/2 020	SK. SAMIM	C.O .	COURT NO. 24	Order Dtd. 2020-01-17		WRIT BRANC H-1	(S ea t No - 1)
551	6223/ 2020	20.01. 2020	SA- 191/1 993	P.K.MOHANT Y	GEN ERA L		Order Dtd. 2019-01-31		SECON D APPEA L	(S ea t No - 4)
552	6224/ 2020	20.01. 2020	WP (C) - 113/2 020	SK. SAMIM	C.O .	COURT NO. 24	Order Dtd. 2020-01-17		WRIT BRANC H-1	(S ea t No - 1)
553	6225/ 2020	20.01. 2020	WP (C) - 8396/ 2019	A.K.MISHRA	GEN ERA L		Order Dtd. 2019-10-14			(S ea t No - 1)
554	6226/ 2020	20.01. 2020	WP (C) - 979/2 020	D.K.JENA	C.O .		Order Dtd. 2020-01-16			(S ea t No - 1)
555	6227/ 2020	20.01. 2020	WP (C) - 956/2	A.K.SAHOO	GEN ERA L		Order Dtd. 2020-01-16		WRIT BRANC H-1	(S ea t

			020						No - 2)
556	6228/2020	20.01.2020	BLAPL - 10871/2019	A. K. MOHANTY	C.O .		Order Dtd. 2020-01-20		(Seat No - 2)
557	6229/2020	20.01.2020	BLAPL - 10850/2019	S. BISWAL	C.O .		Order Dtd. 2020-01-20		(Seat No - 2)
558	6230/2020	20.01.2020	BLAPL - 10847/2019	S. BISWAL	C.O .		Order Dtd. 2020-01-20		(Seat No - 2)
559	6231/2020	20.01.2020	BLAPL - 10848/2019	S. BISWAL	C.O .		Order Dtd. 2020-01-20		(Seat No - 2)
560	6232/2020	20.01.2020	WP (C) - 27394/2019	S. K. SAHOO	C.O .		Order Dtd. 2020-01-03		(Seat No - 2)
561	6233/2020	20.01.2020	BLAPL - 10760/2019	R. K. ROUT	C.O .		Order Dtd. 2020-01-16		(Seat No - 2)
562	6234/2020	20.01.2020	WP (C) - 1203/2020	MANAS PATI	C.O .		Order Dtd. 2020-01-17		(Seat No - 2)
563	6235/2020	20.01.2020	WP (C) - 1093/2020	MANAS PATI	C.O .		Order Dtd. 2020-01-17		(Seat No - 2)
566	6236/2020	20.01.2020	WP (C) -	MANAS PATI	C.O .		Order Dtd. 2020-01-17		(Seat No - 2)

4			1095/ 2020							t No - 2)
5 6 5	6237/ 2020	20.01. 2020	WP (C) - 1098/ 2020	MANAS PATI	C.O .		Order Dtd. 2020-01-17			(S ea t No - 2)
5 6 6	6238/ 2020	20.01. 2020	CONTC - 2608/ 2019	MANAS PATI	C.O .		Order Dtd. 2020-01-17			(S ea t No - 2)
5 6 7	6239/ 2020	20.01. 2020	CONTC - 2609/ 2019	MANAS PATI	C.O .		Order Dtd. 2020-01-17			(S ea t No - 2)
5 6 8	6240/ 2020	20.01. 2020	CMP- 1482/ 2019	B. K. PATI	C.O .		Order Dtd. 2020-01-14			(S ea t No - 2)
5 6 9	6241/ 2020	20.01. 2020	WP (C) - 27412 /2019	JANMEJAY PARIDA	C.O .		Order Dtd. 2020-01-17			(S ea t No - 2)
5 7 0	6242/ 2020	20.01. 2020	WP (C) - 628/2 020	RAMAKANT PANDA	C.O .		Order Dtd. 2020-01-17			(S ea t No - 2)
5 7 1	6243/ 2020	20.01. 2020	WP (C) - 26/20 20	DINABANDHU NAYAK	C.O .		Order Dtd. 2020-01-17			(S ea t No - 2)
5 7 2	6244/ 2020	20.01. 2020	BLAPL - 6759/ 2019	R. K. ROUT	C.O .		Order Dtd. 2020-01-17			(S ea t No - 2)
5	6245/	20.01.	BLAPL	R. K. ROUT	C.O		Order Dtd.			(S

73	2020	2020	- 6813/ 2019		.		2020-01-17			ea t No - 2)
574	6246/ 2020	20.01. 2020	BLAPL - 8255/ 2019	KADAMBINI SAHOO	C.O .	COURT NO. 7	Order Dtd. 2020-01-17			(S ea t No - 2)
575	6247/ 2020	20.01. 2020	WP (C) - 3093/ 2002	BINDU SAGAR SWAIN	C.O .	COURT NO. 7	Order Dtd. 2020-01-17			(S ea t No - 2)
576	6248/ 2020	20.01. 2020	BLAPL - 9798/ 2019	M/S RAVI SHANKAR SAMAL	C.O .	COURT NO. 7	Order Dtd. 2020-01-17			(S ea t No - 2)
577	6249/ 2020	20.01. 2020	WP (C) - 1088/ 2020	BISWAJIT DAS	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		WRIT BRANC H-2	(S ea t No - 34)
578	6250/ 2020	20.01. 2020	WP (C) - 1083/ 2020	BISWAJIT DAS	C.O .	COURT NO. 22	Order Dtd. 2020-01-17		WRIT BRANC H-2	(S ea t No - 34)
579	6251/ 2020	20.01. 2020	WP (C) - 1269/ 2020	M/S. KUNJA SUNDAR DAS	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 34)
580	6252/ 2020	20.01. 2020	ABLAP L- 19368 /2019	CHINTU SAMAL	C.O .	COURT NO. 22	Order Dtd. 2020-01-17			(S ea t No - 34)
58	6253/ 2020	20.01. 2020	ELPET -	JYOTI PRAKASH	C.O .	COURT NO.	Order Dtd. 2020-01-17			(S ea

1			3/2019	KAR		17				t No - 34)
582	6254/2020	20.01.2020	CRLMP - 1353/2019	M. K. PANI	C.O.	COURT NO. 17	Order Dtd. 2020-01-17			(Seat No - 34)
583	6255/2020	20.01.2020	CRLMP - 16/2018	CHINMAY NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-16			(Seat No - 34)
584	6256/2020	20.01.2020	ABLAP L- 19088/2019	P. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-16			(Seat No - 34)
585	6257/2020	20.01.2020	WP (C) - 1670/2020	M/S.BASUDE V MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-17		WRIT BRANC H-8	(Seat No - 42)
586	6258/2020	20.01.2020	WP (C) - 18085/2019	R. K. SAHU	GENERAL		Order Dtd. 9999-12-31		WRIT BRANC H-8	(Seat No - 41)
587	6259/2020	20.01.2020	WP (C) - 8838/2018	S. P. MOHAPTRA	GENERAL		Order Dtd. 2019-12-23			(Seat No - 41)
588	6260/2020	20.01.2020	BLAPL - 4237/2019	A.MAHANTY	C.O.		Order Dtd. 2020-01-17			(Seat No - 41)

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5 8 9	6261/ 2020	20.01. 2020	WP (C) - 8048/ 2013	P. K. LENKA	C.O .	COURT NO. 3	Order Dtd. 2020-01-10		(S ea t No - 41)
5 9 0	6262/ 2020	20.01. 2020	WP (C) - 4969/ 2006	M. ROUT	C.O .	COURT NO. 3	Order Dtd. 2020-01-10	WRIT BRANC H-8	(S ea t No - 41)